

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 19939/2017

AZAD SINGH &amp; ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

IA No. 274507/2024 - APPLICATION FOR CONDONATION OF DELAY IN  
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 274505/2024 - APPLICATION FOR SUBSTITUTION

IA No. 283262/2024 - SETTING ASIDE AN ABATEMENT)

Date : 02-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA  
[IN CHAMBER]

For Appellant(s)      Mr. Gagandeep Sharma, Adv.  
                                 Mr. Veerendra Kumar, Adv.  
                                 Ms. Preeti Singh, AOR

Mr. Raj Kishor Choudhary, AOR

For Respondent(s)    Mr. Praveen Kumar Singh, Adv.  
                                 Mr. Gunnam Venkateswara Rao, AOR  
                                 Mr. Sanal Nambiar, Adv.  
                                 Ms. Ishita Goel, Adv.  
                                 Ms. Chetna Singh, Adv.  
                                 Ms. Charu Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

I.A. Nos. 274505/2024, 283262/2024 and 274507/2024

Issue notice returnable within four weeks.

(KANCHAN CHOUHAN)  
SENIOR PERSONAL ASSISTANT

(MAMTA RANI)  
COURT MASTER (NSH)